Declaration of Assets and Liabilities

Danna Taya son/daughter/wife of .....

IKUT aged 59 Years years, belonging to service and presently working as ..... Depu

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

(Assets in joint name indicating the extent of joint ownership will also have to be Details of movable assets

given)

iven)		Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
Sr.	Description	Ju.,	Name(S)	Name		
(i)	Cash	16000	Adity	Ayum		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SONING SONING MC 3.000	sinty	Sinha		
(iii)	Bonds, Debentures and Shares in companies					And the same of th
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC			_	-
(v)	Motor Vehicles (details of make, etc.)	2008	_			
(vi	Jewellery (give details of weight and value)	360gru	A49		-	
(v	Other assets, such as values of claims / interests			ar ac ner the		using in Sto

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1361 59 hy 30m			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1500 musud 45,04	1500° -84fm/- 45,600hm			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	LIC		
	(ii) Loans from financial institutions	LIC   HFL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	M-14.	M.A.	
	(b) dues to departments dealing with supply of water	M-pf.	N-A.	
	(c) dues to departments dealing with supply of electricity	H-A.	N.A.	

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	(d) dues to departments dealing with telephones	N.A.	M-A.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	H.A.	M. A.
	(f) Other dues, If any	N.A.	M.A.
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	1-1.A.	M.A.
	(iii) Sales Tax [Only in case of proprietary business]	M-A.	M-A.
	(iv) Property Tax		

## Personal Detail BPL 66/Hew GPF/CPF/PRAN No. (M/F) Gender = --Date of Birth 6 6 (DD/MM/YYYY) Class/Group (A/B/C) Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PA I hereby declare that the above details are true to the best of my knowledge and belief. Signature Aufpany Freed Name of Employee: AHUPAMA PRASAD Designation Debuty Secretary Place: PATHA Date: 3.7.1966 17-2-25

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.